

(Interruptions) I have given a notice In UP, ISI has been conspiring to provide protection and encouragement to a political party which is in alliance with the United Front Govt I would like to know whether such scheduled caste people are being pressured in that chain of conspiracy and one political party allied and in partnership with the United Front Govt is being protected and supported by the ISI? Shri Sheshan has said in his statement\* (Interruptions) Please listen to me fully The Chief Election Commissioner Shri Sheshan has said that they would make efforts to exercise caution (Interruptions)

MR DEPUTY SPEAKER He has given an assurance

(Interruptions)

SHRI BHAGWAN SHANKAR RAWAT Mr Deputy Speaker, my concern is that when elections are going to be held in UP we are apprehensive of this type of interference and dishonest practice on the part of the United Front, which may include the conspiracy of ISI people So, I would request the Hon Minister to make a statement thereon

MR DEPUTY SPEAKER Alright, you have spoken, please sit down now

(Interruptions)

MR DEPUTY SPEAKER I shall call only them who have given notice and whose names are included in the list

SHRI BHAGWAN SHANKAR RAWAT I have given notice (Interruptions)

[English]

MR DEPUTY SPEAKER Shri Reddy, please sit down

SHRI P R DASMUNSI (HOWRAH) Mr Deputy Speaker, Sir, on the 15th August 1996 the hon Prime Minister from the Red Fort, during his speech, did mention to give the statehood to Uttarakhand/ of Uttar Pradesh and soon after that declaration, it could not be materialised due to various reasons, including that of declaration of elections But soon after that declaration, all over India, the groups and other movements who aspired for statehood have come up on the surface once again very prominently, such as Vidarbha, such as Jharkhand Mukti Morcha's movement in Jharkhand area, such as Gorkhaland National Liberation Front led by Shri Subhash Ghising in Darjeeling These matters will gain momentum immediately after the Parliament session is over and immediately after the UP elections are over

Mr Deputy Speaker, Sir I would like to confine myself today because I have got a serious message concerning

Darjeeling The then Prime Minister, Shri Rajiv Gandhi with the help of Chief Minister of West Bengal, Shri Jyoti Basu, successfully tried to bring under control the movement which was led long back Then a kind of formula was finalised, peace prevailed and things went on normally Thereafter, Shri Subhash Ghising, the Leader of the Council made a very genuine complaint—the complaint was very logical—that he compromised the statehood aspiration within the Council to perform his rights and to ensure the fulfilment of aspirations of the people, but the development grants which he expected directly to be given by the Centre were not given, which in a normal practice have to be routed through the State like other States As a result of this, he has again started his complaints He declared that he would not take arms, he would not resort to violence and he would go for constitutional ways in a non-violent manner till he could

He was doing so, Apart from other problems, there is a problem of Gorkha identity

Mr Deputy-Speaker, Sir, the Gorkhas not only belong to Darjeeling, but they are also our such an important and sensitive component who defend our border in the hour of crisis in the Gorkha regiment They are great patriots Shri Subhash Ghising after the announcement of the Prime Minister at the Red Fort for statehood to Uttarakhand, did come forward again on the surface for separation of Darjeeling as a State under the same movement of GNLF The situation is again gaining momentum and ground Not only that, in the plains also, the leaders of West Bengal—I read in some newspaper where from I hail—have also sat together to have a separate statehood I would very seriously urge upon the Government—especially the Home Minister, Shri Indrajit Gupta, who is aware of this development—that without waste of any more time, they should talk to them I think, he will not be busy with Uttar Pradesh election Of course, everybody will be busy for Uttar Pradesh election But let the Home Minister concentrate on his desk to meet these leaders and to finalise issues which he can do within his constitutional competence Otherwise, I am afraid, things will go out of our control and the State of Uttarakhand will definitely and genuinely inspire such forces in the same manner and you will find in the same House that Members cutting across party lines, are raising such demands

Yesterday, I watched on the television two Members of this House were demanding Vidharbha as a separate State Some others are demanding, why not Jharkhand? These things will come up As far as I know Shri Subhash Ghising is, up till now, quiet, non-violent and he is not doing anything against the wishes of the people of West Bengal I would therefore, urge upon the Home Minister to at least invite and talk to them to find out the problem if he could settle it. If the settlement could be done they can grant the funds from Delhi without statehood. That

could also save the situation. Though I know Mr. Deputy-Speaker, within the United Front the concept of statehood to Uttarakhand is not unanimously approved. I know that very well. But even then since the Prime Minister had declared it, that disagreement may not come out also. The situation is assuming such a seriousness that I would request the Home Minister to take the matter seriously and, if necessary, to talk to all political party leaders for peace in those regions.

[Translation]

**SWAMI SACHIDANAND SAKSHI (FARUKHABAD):** Mr. Deputy Speaker, in my parliamentary constituency of Farukhabad there is one Assembly constituency of Bhavgaon. In U.P. elections are going to be held and the first date for filing of nominations was 6th September. Some six persons of my parliamentary constituency were returning on 6th September after meeting Updesh Singh Chauhan detained in Mainpuri Jail, who was earlier an M.L.A. belonging to S.P. and later on joined B.J.P., were chased in a planned manner by some goonda elements forming a gang, who had with them vehicles—one Tata, one Ambassador, one gypsy and one jeep and were nearly forty in number. After reaching the crossing of Rui village they fired a minimum of two hundred rounds and brutally killed those six persons.

This type of lawlessness has started since the declaration of elections. Sir, you will remind that the Minister of Defence is the M.P. from Mainpuri. Ever since his election started, two Rajputs of Mainpuri were murdered. Shri Mulayam Singh got elected from Mainpuri. The goondas of the place belonging to S.P. threatened the voters that if they voted for Baba, they would also meet the same fate, and in this process this have killed several dozens of people. Earlier also, a dacoity was committed at the residence of a retired deputy collector in Devar. He is lying on death bed in a hospital in Kanpur. Such a big incident took place just behind the police station. When the public come to protest against it, they were lathi-charged mercilessly by the police and forty persons have been detained who are behind the bars even to day including one Shri Tomar, principal of an Intermediate college. The police went to extent of putting unne in this mouth. He has been put in jail together with 37 more persons.

Similarly, one more Rajput family's house was subjected to dacoity. Apart from dacoity, a bullet was fired near the private part of young girl of twenty years age. She is also lying on death bed and counting her last breath. My charge is that all such things are being done in a planned way. Even after such a big incident, the house of the ex-revenue minister, Shri Brahm Dutt Dwivedi is being raided in Farukhabad...(Interruptions)

MR DEPUTY SPEAKER. Please conclude.

**SWAMI SACHIDANAND SAKSHI:** Two murders were committed earlier. Hon. Mulayam Singh Ji had gone somewhere and given five lakh rupees. I thank him for giving 5 lakh rupees, he did the right thing. But six murders took place yesterday. I shall request that by way of relief five lakh rupees each should be given to their aggrieved families also and the whole matter should be got inquired into thoroughly. After the inquiry, the persons found guilty should be dealt with sternly. Thanks.

[English]

**SHRI MANORANJAN BHAKTA (ANDAMAN AND NICOBAR ISLANDS):** Mr. Deputy Speaker, Sir, we were very happy the hon. Prime Minister has declared from the ramparts of the Red Fort the creation of the Uttarakhand State. Though the previous Congress Government had a detailed discussion with all the political parties and came to certain understanding for the Statehood of Uttarakhand and perhaps Union Territory status, subsequently when the Prime Minister has announced for Statehood for Uttarakhand from the ramparts of the Red Fort, we were happy. But unfortunately so far no Bill has been introduced in this House. That is why, people are thinking that it is perhaps only for election purposes and that it is not the real intention. The hon. Minister for Parliamentary Affairs is here. I would like to request the hon. Minister kindly to clarify the position as to when they are going to bring the Uttarakhand Bill in this House. ...(Interruptions)

[Translation]

MR. DEPUTY SPEAKER: You are concerned with the first issue? Is it right?

[English]

My request is that since the hon. Minister is here, you may kindly direct him to clarify the position as to when they are going to introduce the Bill for creation of Uttarakhand State. The hon. Minister can kindly react to this request as to when the Bill is going to be introduced.

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):** The Uttarakhand decision has been taken by the Cabinet and it was announced by the Prime Minister. This is the decision of the Government that Statehood will be given to Uttarakhand. The Bill is getting ready. The moment it is ready, it will come before the House. ...(Interruptions)

[Translation]

**SHRI RAMESHWAR PATIDAR (KHARGONE):** When will it come, after the election?

MR DEPUTY SPEAKER: The Hon. Prime Minister had stated that it will be done after consulting the U.P.